

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1302
ANSWERED ON:03.08.2006
SUSUPPLY OF GAS TO PIPAVAV POWER PLANT
Gadhavi Shri Pushpdan Shambhudan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Union Government had given any commitment to the Government of Gujarat for the Pipavav Power Project from Tapti gas fields;
- (b) if so, whether the Union Government has now advised the State Government to approach Tapti JV for a gas tie up at a mutually negotiated price;
- (c) if so, the details thereof;
- (d) whether some Members of Parliament have submitted any Memorandum to the Government in March, 2006 in this regard; and
- (e) if so, the final outcome in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (c): On the request of the State Government of Gujarat, an `in principle` allocation of natural gas to the extent of 2.25 MMSCMD was made in June 2000 for the 650 MW gas based power project proposed to be set up at Pipavav in Gujarat. This allocation was effective from 2003 and subject to the condition that the Management Committee of the Tapti Field take the investment decision for the additional development of the field. The development plan for the production of additional gas from the mid and south Tapti fields has been approved by the Management Committee of the field. The plan is currently under implementation and additional production is likely from mid 2007. PMT JV has been allowed to market their gas at market - related prices. The Pipavav project developers may like to tie-up gas from the projected additional production of PMT JV at market - related price.

(d): Yes, Sir.

(e): At present, there is no increase in gas production by PMT JV. The additional gas from Tapti fields is likely to be produced from mid 2007. The Pipavav project developers may like to get in touch with PMT JV to tie-up their requirements at mutually agreeable terms and conditions.